

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 250, 251 & 252 OF 2017 IN  
DFR NO. 916 OF 2017**

**Dated: 19<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Mr. Rama Shankar Awasthi  
Vs.**

**...Appellant(s)**

**RKM Powergen Private Power Limited & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms.Poorva Saigal  
Ms Anushree Bardhan  
Mr. Shubham Arya

**ORDER**

**IA NOs.250, 251 & 252 of 2017**

*(Appls. for condonation of delay, waiver of court fee &  
exemption from filing separate appeals)*

Issue notice to the Respondents returnable on 18.05.2017. Dasti, in addition, is permitted.

List the matter on **18.05.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**